

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 9829-9830/2016

RAM KISHORE & ANR.

Petitioner(s)

VERSUS

MEMBER (JUDICIAL) BOARD OF REVENUE, UP AT ALLAHABAD & ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and interim relief and office report)

Date : 08/11/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr.Amaresh Kumar Jha,Adv.
 Mr. Prem Sunder Jha,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As per tracking report, the respondent Nos.1-3 & 5 have been served, but no one has entered appearance on their behalf.

Ld.counsel for the respondent No.4 has already filed the vakalatnama which is defective. Ld.counsel shall within a period of four weeks as last chance rectify the defects whatever have been found in the said vakalatnama.

List the matter again on 07.12.2016.

(M V RAMESH)
Registrar

SB